

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

2. IA 3400/2024 In C.P. (IB)/1545(MB)2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2024**

**NAME OF THE PARTIES: - Finvin Investor Private Limited**  
**IN THE MATTER OF**  
**Bombay Sales Agency**  
**V/s**  
**Jsk Marketing Ltd.**

**Section: Rule 11 of NCLT, 2016 U/s 7 of (IBC)**

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**ORDER**

**IA.No.3400/2024**: - Adv. Agam H Maloo appeared for the Applicant through VC. Adv. Kunal Kanungo appeared for the Liquidator through VC. List this matter on **21.08.2024**

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**